

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:539
ANSWERED ON:14.07.2014
BENEFITS TO EPF MEMBERS
Premachandran Shri N.K.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the time by which the increased/revised pension to the employees under the Employees' Provident Fund (EPF) scheme is likely to be paid;
- (b) the details of additional benefits recommended by the EPF organization extended to the employees apart from the increased/revised pension;
- (c) whether any new proposal has been incorporated for providing benefits to members under EPF scheme other than the recommendations in the last financial year; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

- (a): The Government is notifying increased/revised minimum pension of Rs. 1000/- per month to all subscriber members of Employees' Pension Scheme (EPS), 1995.
- (b): The following additional benefits for employees have been recommended:
 - (i) Increasing wage ceiling for coverage under Employees' Provident Fund & Miscellaneous Provisions Act, 1952 from Rs. 6500/- per month to Rs. 15000/- per month.
 - ii) Benefits under Employees' Deposit Linked Insurance Scheme, 1976 to be enhanced by 20%.
- (c): No, Madam.
- (d) Does not arise in view of reply to Part (c) of the Question.